COMPETITION APPELLATE TRIBUNAL

Appeal No. 79/2012

[Under Section 53-B of the Competition Act 2002 against the order dated 23.04.2012 passed by the Competition Commission of India in Case No. 02/2011]

<u>CORAM</u>

Hon'ble Shri Rajeev Kher Member

Hon'ble Ms. Anita Kapur Member

IN THE MATTER OF

M/s Excel Crop Care Limited

...Appellant

Vs.

Competition Commission of India and OthersRespondents

Appearance: Shri Jitender Kumar, Asstt. General Manager of the Appellant.

<u>ORDER</u>

Perused the office report. The FDR submitted by the Appellant

be renewed for a period of three months from the date specified in the office report.

(Rajeev Kher) Member

(Anita Kapur) Member

25th May, 2017